

country as a small power because it is of their doing—a draft simultaneously. If the hon. Minister says 'No' I shall produce it here.

Shri M. C. Chagla: What I meant about the draft was that no draft had been tabled before the 18-nation committee. Drafts have been under consideration. We have received those, but no draft has been placed before the 18-nation committee. I want the record to be straight.

पद्मा नदी पर बांध बना कर विद्युत जनन करने का पाकिस्तान का निर्णय

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*1173. श्री राज सिंह खयरवाल :

श्री हुसैन चन्द कदुबाव :

क्या बंदेशिक-कार्य मंत्री यह बनाने की कृपा करेंगे कि

(क) क्या यह सच है कि पद्मा नदी पर बांध बना कर विद्युत जनन करने का पाकिस्तान ने निर्णय किया है, और

(ख) यदि हाँ, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

The Minister of External Affairs (Shri M. C. Chagla): (a) The Government of India are not aware of any decision by Pakistan for constructing a dam on the Padma. However, during the meetings of the Water Resources Experts of India and Pakistan in December 1961, mention was made of a barrage on Padma about 4 miles (6.12 kilometres) downstream of Hardinge Bridge. Government of India have no further information on the subject.

(b) Does not arise.

Shri Bal Raj Madhok: May I know whether this plan to build a barrage on the Padma has been recently revived in Pakistan as a counterblast to India's going ahead with the Farrakka barrage? Pakistan has been

opposing the Farrakka barrage, and to put pressure on us they are going to take up this barrage on the Padma. Is that a fact?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Paj Singh): This much is a fact that Pakistan has been opposing the Farakka barrage. One of the reasons they have put down for opposing the Farakka Barrage is that when it is completed by India, it might have an adverse effect on this scheme of theirs. The Padma barrage scheme is still, if I may use that word, in an embryonic form. We have received some information about it but it has not been finalised. They have taken no action over it yet. But we are constantly in touch with them, and if and when it is taken up, we will take up the matter with them again.

Corporation for A.I.R.

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*1174. Shri K. P. Singh Deo;
Shri Vishwa Nath Pandey;
Shri D. C. Sharma:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Unstarred Question No 12 on the 22nd May, 1967 and state:

(a) whether any decision for setting up a Corporation for the All India Radio has been taken;

(b) if so, the main features of the scheme, and

(c) if not, the reasons for the delay?

The Deputy Minister in the Ministry of Information and Broadcasting (Shrimati Nandini Satpathy): (a) to (c) No decision has yet been taken on the question of setting up a Corporation for All India Radio. The causes for delay are manifold. Most of them arise out of the difficulty experienced in reconciling the arguments advanced by the Chanda Committee with the ultimate objectives